IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JAIPUR CP 98/2002 (DA 108/2001)

DATE OF ORDER: 3.1.2003

Jagdish Marayan Gupta son of Shri Bhanwar Lal Gupta aged about 43 years, resident of 1896, Mahargarh Road, Chandpole Bazar, Jaipur and presently working as Wireman (Electrical)

Office of Superintendent of Post Offices, Jaipur (M) Postal Division, Jaipur.

....Applicant.

VERSUS



- l. Shri H.K. Sharma, Chief Post Master General, Rajasthan Jircle, Jaipur.
- 2. Shri R.L. Sharma, superintendent of Post Offices, Jaiur (M), Postal Division, Jaipur.

....Respondents.

Mr. C.B. Sharma, Counsel for the applicant.

Mr. N.C. Goyal, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)



This Contempt Petition has been filed for alleged wilful disobedience of the order of the Tribunal dated ll.4.2002 passed in OA No. 108/2001.

- 2. Notices were issued to the respondent contemners. The reply has been filed today, which is taken on record. The learned counsel for the respondent contemners submits that the order of the Tribunal has been fully complied with. The learned counsel for the applicant, who is present in the court, submits that order of the Tribunal has now been complied with.
- 3. In the circumstances, this Contempt Petition is dismissed. Noticees are discharged.

(M.L. CHNEHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)